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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6914/2020

BHARTI AIRTEL LIMITEDPetitioner

Through: Mr.Rahul Sateeja and Mr.Vikrant

Maheshwari, Advocates

versus

UNION OF INDIA & ORS.Respondent

Through: Ms.Nidhi Raman, CGSC with

Mr.Arnav Mittal, Advocate for UOI Ms.Manisha Agrawal Narain, CGSC with Mr.Chanandeep Singh, Mr.Sandeep Singh Somaria,

Advocates for UOI

Mr.R.Ramachandran, Sr. SC for R-1

& 3 to 6

CORAM: SH. PAWAN KUMAR KALRA, REGISTRAR ORDER 14.02.2025

Today's Court proceedings are conducted through hybrid mode.

Short affidavit stands filed by respondent nos. 1 to 5.

Rejoinder to the counter affidavit of respondent nos. 1 & 3 to 5 has also been filed.

Sur- rejoinder has been filed by respondent nos. 1 & 3 to 6 along with brief note of submissions.

List the matter before the Hon'ble Court on 19.02.2025, the date already fixed, for further directions.

REGISTRAR

FEBRUARY 14, 2025/sk